

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 177 of 2011 & IA No. 267 of 2011

&

Appeal No. 181 of 2011 & IA Nos. 270 of 2011 & 271 of 2011

Dated: 12th December, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

**Araveli Transmission Service
Co. Ltd. and Anr.**

... Appellant (s)

Versus

**Rajasthan Electricity Regulatory
Commission & Ors**

... Respondent (s)

Counsel for the Appellant (s) : Mr. Gopal Jain
Mr. Ankur Sood

Counsel for the Respondent (s) : Mr. R.K. Mehta,
Mr. Antaryami Upadhyay &
Mr. David A. Advocates for R-1
Mr. Pradeep Misra, Adv. for R-2.

ORDER

Mr. R.K. Mehta, learned counsel for the State Commission seeks time to file reply. He is permitted to do so by 29th December, 2011 after serving a copy of the same on the other side.

Post the matter on **6th January, 2012.** Status quo be maintained till the next date of hearing.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt/ks